

## CIRCULATION

<b>PRAECIPE DETAILS</b>				
<b>CORAM- THE CHIEF JUSTICE AND SHRI SANDEEP MARNE, J.</b>				
<b>DATE – 11/06/2025</b>				
<b>Sr.No.</b>	<b>AS/ OS</b>	<b>CASE NO</b>	<b>NAME OF ADVOCATE</b>	<b>Circulation Granted For</b>
1	AS	PIL/131/14	ZAMAN ALI	07/07/25
2	AS	PIL/168/22	LAW GLOBAL ADV.	20/06/25
3	AS	PIL/78/24	LENGARE Y. B.	27/06/25
4	AS	IA/18541/25 IN ARBI. APPEAL/ 53/23	SPCM LEGAL	20/06/25
5	AS	WP/6984/25	SUDHIR NANDODE	18/06/25
6	AS	WP/6297/25	P. M. BHANSALI	17/06/25
7	OS	PIL(L)10342/25	AKSHAY KAPADIA	23/06/25
8	OS	PIL(L)36627/24	DR. I. A. SAIYED	24/06/25
9	OS	IA/2086/25 IN COMM. APPEAL/ 71/19	KRISHNA SAURASTRI	25/06/25
10	OS	CARBA(L)5/25 IN CARBP/210/24	LEAP	20/06/25
11	OS	IA(ST)18850/25 IN SUO MOTO PIL/ 3/23	CRN & CO.	27/06/25
12	OS	WP/1999/25	K & P LEGAL COMBINE LLP	23/06/25
13	OS	APPEAL/8/25 IN SUMMONS FOR JUDG./64/21 IN SUMMARY SUIT/ 2/21	RMG LAW ASSOCIATES	24/06/25
14	OS	APPEAL/6/25 IN SUMMARY SUIT/ 2/21	RMG LAW ASSOCIATES	24/06/25
<b>REJECTED CIRCULATION</b>				
15	AS	IA/1511/2023 A/W 1531 IN FA558/2021	SAMIR ASHOK KUMBHAKONI	NOT OUR ASSIGNMENT